

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(27) C.P.(IB)-3908(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.01.2020**

NAME OF THE PARTIES: Ganpati Industrial Pvt Ltd
V/s
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. By consent the matter is adjourned to **19.03.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

30.01.2020
Jd